

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-1619(ND)/2019

IN THE MATTER OF:
M/s. Transrail Lighting Limited

...PETITIONER

Vs.

M/s. Zapdor Engineering Private Limited

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 13.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :Adv Prithvi Singh Proxy counsel

ORDER

IA/5478/2021

None appears for the Applicant. Counsel for the Corporate Debtor is present. In the interest of justice, the matter is adjourned to **11.04.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)